

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 3461 –JK (LD) of 2021

DATED:- 07 - 05 - 2021

Sanction is hereby accorded to the appointment of Officers of School Education Department as mentioned in column (3) of the annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 07 - 05 - 2021

No:-JK(LD)CODI/ 2021/03

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Administrative Secretary, School Education Department
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.



(Khurshheed Ahmad Bhat)

Additional Secretary to Government

Annexure to Government Order No. 3461 –JK(LD) of 2021 dated 07.05.2021

S.No(1)	No and title of the case(2)	OIC(3)
1.	WP(C) No.894/2021 titled Nisha Raina Vs UT of J&K	Mr Ravi Shanker- Director School Education, Jammu.
2.	WP (C) No. _____/2021 titled Meena Kumari Vs UT of J&K	Mr Ravi Shanker- Director School Education, Jammu.
3.	WP (C) No. _____/2021 titled International Delhi Public School and Anr Vs UT of J&K	Mr Umesh Sharma- Deputy Secretary to Government, School Education Department.
4.	O.A No. 314/2021 titled Jasmeena Raheem Vs D/O School Education of J&K	Mr Umesh Sharma- Deputy Secretary to Government, School Education Department.

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